

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1559

ANSWERED ON:09.08.2011

KRISHI VIGYAN KENDRAS

Chaudhary Shri Jayant;Deo Shri Kalikesh Narayan Singh;Harnsrajbhai Shri Radadiya Vitthalbhai ;Jawale Shri Haribhau Madhav

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Indian Council of Agricultural Research (ICAR) and other agencies are extending their support in the functioning of Krishi Vigyan Kendras (KVKs) in the country;
- (b) if so, the details thereof;
- (c) the details of allocation made and expenditure incurred to/by the said KVKs during each of the last three years and the current year, State-wise;
- (d) the criteria fixed for setting up KVKs in the country and the administrative units where these have been set up; and
- (e) the works undertaken by the KVKs, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) Yes, Madam.

(b) The ICAR is providing 100 percent financial assistance for 16 staff, building infrastructure depending upon its needs including a main building, a trainees' hostel, two demonstration units and 6 residential apartments, fencing and farm development. ICAR also provides administrative and policy guidance, and reviews and monitors the activities of the KVKs. Besides, the Directorates of Extension of the Agricultural Universities provide support for knowledge empowerment, technological backstopping and human resource development. At KVK level there is a Scientific Advisory Committee (SAC) represented by scientists, district level officers of line departments, financial institutions, farmers and media organizations, which advises on planning and reviewing the progress of activities.

(c) The State/Union Territory-wise details of the amount allocated and expenditure incurred by KVKs during each of the last three years (2008-09 to 2010-11), and the current financial year, are given in Annexure-I and II, respectively.

(d) The current criteria for setting up KVKs in the country are that the host Institute will provide about 20 ha good quality cultivable land, preferably at central part of the district, easily accessible, contiguous which is encumbrance free and mortgagable. The land should have all other reasonable civic facilities having permanent source of water supply for drinking and irrigation purposes. Based on the proposals from district, an expert team visits different sites and based on the relative merits makes recommendation to the Council for the establishment of the KVK in a district.

The KVKs have been set up under the administrative control of various host organizations including State/Central Agricultural Universities (SAUs/CAU), ICAR Institutes, Non Governmental Organisations (NGOs), Public Sector Undertaking (PSU), Central Universities (CUs), Deemed University (DU) and Other Educational Institutions (OEs).

(e) The State/Union Territory-wise details of the work undertaken by KVKs during 2010-11 are given in Annexure-III.